

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI

ORDER


The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Kalyan Singh, JA EC 12782	JA in the Filing Section, North-East District, Karkardooma Courts, Delhi	JA/Ahlmad in the Court of Ms. Udita Jain Garg, Ld. MM-4, North-East District, Karkardooma Courts, Delhi.
2.	Sh. Ankit Kumar, JJA EC 88980348	JJA in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.	JJA in the Filing Section, North-East District, Karkardooma Courts, Delhi.
3.	Sh. Dharmender Kumar, JA, EC 79574715	JA in the Office Pool, North-East District, Karkardooma Courts, Delhi.	JA in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.
4.	Sh. Deepak Kumar, Orderly, EC 63058247	Orderly in the Court of Sh. Ajay Gulati-II, Ld. ASJ (POCSO)-02, North-East District, Karkardooma Courts, Delhi.	Peon/Dak Peon in the General Branch, NE District, Karkardooma Courts, Delhi. (in place of Sh. Rajender Prasad Garg, Peon)

Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.

(2) Sh. Deepak Munjal, JA/Ahlmad posted in the court of Ms. Udita Jain Garg, Ld. MM-04, NE District, KKD Courts who is running ABSENT from his duties, shall report in Admn. Branch/Office Pool, North-East District, KKD Courts, as and when he resumes back his duties.

(3) Ms. Preeti, JJA/Asstt Ahlmad posted in the Court of Ms. Charu Gupta, Ld. ASJ (SC-POCSO)-01, NE, KKD Courts, is directed to perform duty regularly after lunch as Asstt. Ahlmad in the court of Sh. Ajay Gulati, Ld. ASJ (SC-POCSO)-02, NE District, KKD Courts in addition to the work already assigned to her, till further orders.


12.09.2023


(Virender Kumar Bansal)
Principal District & Sessions Judge
NE District, KKD Courts, Delhi

No. 6508-6522 P&T/Admn./NE/KKD/2023

Dated 12 SEP 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, III, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi.
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.


12.09.2023
Principal District & Sessions Judge
NE District, KKD Courts, Delhi